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lacilities and the ships are not off-loaded for many months and huge amount of demurrages are paid by the country in foreign exchange because of this lapse of the Ministry of Agriculture. I would like to know from the Minister—what is the amount of demurrage which has been paid on fertilizers which was imported in the current financial year and what is the percentage of amount in terms of the actual amount spent on importing fertilizers?

SHRI BUTA SINGH: Sir, the Hon'ble House will be happy to know that this gap has been bridged by bringing both the Ministries under one Agriculture Ministry, So, therefore, this inter-action between the Fertilizer Ministry and the Agriculture Ministry will be unified. the moment, it will be difficult for me to give the figures of demurrage paid. I will require a notice for this but in future, I can assure this House that this kind of over-lapping between the importing, distribution and picking up from the ports will not be experienced by our people in our country.

श्री रामचन्द्र विकल: श्रीमन, मैं कृषि मंत्री से जानना चाहता हूं कि बाहर से श्राए हुए खाद, देश में पैदा हुई खाद श्रीर किसानों को दी जाने वाली खाद की मान्ना ज्यादा मालूम पड़ती है, मगर मौके पर यह देखा जाता है कि किसानों को यह दुख है कि उनको खाद समय पर नहीं मिलती, जितनी चाहिए उतनी नहीं मिलती। श्राप किसानों को श्रावश्यकतानुसार खाद समय पर दे दी जाए, इसके लिए क्या सोच रहे हैं?

श्री योगेन्द्र मकवाणा: जी हां, उसके बारे में काफी व्यवस्था की गई है। मैंने कहा कि ब्लाक लेबल पर हम प्रबंध करते हैं। किसानों को ट्रेन्ड करने के लिए फार्मर्स मेंले करते हैं। फटिलाइजर मही समय पर, सही दाम पर श्रौर सही माता में मिले, इसकी व्यवस्था की गई है। श्रव तो सवाल उठ रहा है कि खाद ज्यादा हो गई है।

SHRI NARAYAN SAMY: Mr. Chairman, Sir, the Hon'ble Minister has stated

about 36.24 lakh tonnes of fertilizer has been imported for this year. I would like to know whether the Government has any package programme to reduce the import of fertilizer from foreign country? Further, Sir, whether the Government has any proposal to start fertilizer industry for the local consumption through public sector?

SHRI YOGENDRA MAKWANA: Sir, I have said it is only in the year 1984-85, not in all years. There is a substantial reduction in the import of fertilizers.

The Government is quite aware of it. There are plants in the cooperative sector, and there are plants in the public sector also.

MR. CHAIRMAN: Now we go to the previous question, Q. 462-B, which I overlooked. I thought there was only Q. 462-A.

Schemes for welfare of children

*462-B. SHRI JAGADISH JANI: Will the Minister of WELFARE be pleased to state:

- (a) whether Government have launched any Centrally sponsored scheme in the States for welfare of children;
- (b) if so, what are the names of the States where such schemes have been launched;
- (c) whether such scheme have been launched in Orissa; and
- (d) if so, what are the details of the Central assistance for welfare measures taken in Orissa during the last three years?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRI-DHAR GOMANGO): (a) Yes. Sir.

- (b) In all States.
- (c) Yes. Sir.
- (d) Central assistance to Orissa under the Centrally sponsored scheme for the welfare of children in need of care and protection was Rs. 3,67,429 in 1982-83 Rs. 4,35, 258 in 1983-84 and Rs. 4,84,464 in 1984-85.

श्री जगदीश जानी : मंत्री महोदय से जानना चाहता हूं . . .

्र श्री जसवन्त सिंह: सभापित जी, न तो सवाल समझ में ग्रा रहा है ग्रीर न ही मंत्री महोदय का जवाब समझ में ग्राया।

SHRI BUTA SINGH: They are talking in their own language.

श्री जगदीश जानी : मैं जानना चाहता हूं मंत्री महोदय से कि कितने स्कूलों में मदद दी जाती है ? कितने कपड़े दिये गये है, कितनी श्रार चीजें दी गई हैं ? स्कूल को सदद देने के बारे में जानना नाहना हूं।

DR RAJENDRA KUMARI BAJPAI: Sir, it is not the schools to which we are giving assistance. These are institutions to which we are giving assistance and in Orissa, there are 30 institutions which are given assistance.

श्री जगदीश जानी: श्रीमन्, क्या मंती महोदय बतायेंगे कि बे-सरकारी संस्थाओं के जिरये, यूथ संस्थाओं के जिरये, महिला संस्थाओं के जिरये, महिला संस्थाओं के जिरये उनके लिए क्या सेवा का काम किया जाता है? उनको कोई खाना, कपड़ा ग्रादि कोई चीज इनके द्वारा दी जाती है?

DR. RAJENDRA KUMARI BAJPAI: The assistance given to these institution is Rs. 150 per month per child, and it is consolidated for all these recurring items like food, clothing, soap, oil, electricity and water charges, recreation and salary of house-mothers, supervisors and so on. Through voluntary organisations these things are done.

DR. SHYAM SUNDAR MOHAPATRA: Sir, according to the Minister's reply, every child gets Rs. 150, then oil then soap and what not I do not know if the Minister's own grandchildren have so much in these days of poverty. The woes of Kalahandi and Phulbani....

MR. CHAIRMAN: That is why their salaries are being increased. You have to vote it today.

AN HON, MEMBER: You are also included in that,

DR SHYAM SUNDAR МОНАРА-TRA: Sir the facts given are absolutely untrue because the woes of Kalahandi is not only national news; after the visit of our Prime Minister it has become international news-how the children in these tribal and Harijan areas are suffering under this distance on he chaf Justice of the Supreme Court, Mr. Bhagwati in his discretion, on the petition of one Mr. Kishan Patnaik, a former M.P., has already instituted a two-man commission to inquire into the woes of the Kalahandi area. So what the hon. Minister says is far from truth. Their woes are so much distressing and the poverty is so much rampant that children are being sold at Rs. 10 each. This is the newspaper report I am not saying it myself. Foreign correspondents who have visited the areas in Kalahandi have stated this in newspapers Such is the corruption rampant in Orissa from high to low. The Money which our honourable Minister is giving...

MR. CHAIRMAN: Put your question.

DR SHYAM SUNDAR MOHAPATRA: My question is whether there is any watch-dog body to see that the money is spent for the purpose for which it is given, because a colossal amount is going to Orissa but is completely mis-spent. I would like to know from the honourable Minister whether tribal and Harijan boys are included and what their number is in schools. Secondly, in the tural areas what is the number of the tribal and Harijan boys included in this expenditure list?

DR RAJENDRA KUMARI BAJPAI: This is a general scheme. It is not exclusively for tribals and Harijans though they come from the poorer sections of society. Wherever there are tribal institutions, we give them 95 per cent loan. We see that things improve. We monitor that the money given is utilised properly.

-- श्री जगदम्बी प्रसाद यादव : माननीय सभापति जी, भारतवर्ष में श्रधिकांश छोटे बच्चे इल-फंड, इल एजकेटड, इल-क्लौथ्ड ग्रौर ग्रनहेल्दी हैं ... (व्यवधान) । हम जब यह देखते हैं कि हिन्दुस्तान के ग्रिधिकांश बच्चों को किसी भी तरह की सुविधा प्राप्त नहीं है तो बहुत दु:ख होता है। उनको स्राधिक दुष्टि से या पारिवारिक दष्टि से कोई सुविधा प्राप्त नहीं होती है। स्रापकी योजनाएं कहां लागू होती हैं, इसका कुछ पता नहीं चलता है। श्रभी यहां पर उड़ीसा की बात आई है। इसी प्रकार की स्थिति बिहार की भी है। विहार के स्कूलों के बच्चों को, वहां के गांवों के बच्चों को, कोई सुविधा प्राप्त नहीं हैं। ग्राप तो ये सब बातें जानती हैं क्योंकि ग्रापने ग्रपना वचपन वहा पर बिताया है। इसलिए मैं यह जानना चाहता हं कि वास्तव में गांवों के लडकों को सुविधाएं प्राप्त हो सकें, कम से कम सुविधाएँ मिल सकें, इतके लिए क्या आपकी कोई योजना है? यदि हां, तो क्या श्राप इस प्रकार की योजनाओं का कोई लेखा-जोखा भी रखते हैं जिससे यह पता कितने ग्रामों के कितने चल सके कि बच्चों को ग्राप सूविधाएं दे सके हैं?

श्रीमती राजेन्द्र कुमारी वाजवेषी श्रीमन्, मैं माननीय सदस्य की भावनाथों की इज्जत करती हूं। बच्चों की बहुत देखभाल हमको करनी चाहिए क्योंकि वे हमारे राष्ट्र की धरोहर हैं। जो सवाल माननीय सदस्य ने किया है वह मूल सवाल से ग्रलग है। ऐसे बच्चे जिनके मां-बाप न हों, जिनकी कोई केयर करने वाला न हो, जिन बच्चों के मां-वाप में से कोई जेल चला गया हो, ऐसे डेस्टिट्यूट बच्चे जिनको हम कहते हैं उन बच्चों की केयर करने के लिए इस तरह के इंस्टिट्यूणन्स बनाये जाते हैं। ऐसे इंस्टिट्यूणन्स देश के ग्रन्दर हैं।

श्री जगदम्बी प्रसाद यादव : जिनके मां-बाप जेल न गये हों ग्रीर फिर भी वें ग्रपने बच्चों का पालन-पोषण करने में ग्रसमर्थ हों उनके लिए ग्राप क्या कर रहे हैं? श्रीमती राजेन्द्र कुमारी वाजपेयी कि वह स्कीम श्रलग है, उनकी योजनाएं श्रलग हैं। वे हमारी वेलफेयर स्कीम्स होती हैं। दोनों को यहां पर मिलाया नहीं जा सकता है।

SHRI VITHALRAO MADHAVRAO JADHAV: Are there any complaints from the States about such institutes which are mismanaging the money and material supplied to them by the Central Government under this scheme? I know there are several industries which are there just in same and receive grants but do not give any facilities to the poor boys from Scheduled Castes and Scheduled Tribes and other orphans. How many complaints, if any, are there with the Ministry and what is the action taken on them?

DR. RAJENDRA KUMARI BAJPAI: At present I have no such information. Sir, if the honourable Member gives any such information, any specific information, I will certainly inquire into it.

MR. CHAIRMAN; Next Question. Question No. 464.

*464. [The questioner (Shri T. Chandrasekhar Reddy) was absent. For Answer vide col. 31 infral

*465. [The questioner (Shrimati Kanak Mukherjee) was absent, For Answer vide col. 32 infra].

MR. CHAIRMAN: Yes, Question No. 466. Mr. Raoof Valiullah.

Grants-in-aid given to the Government of Gujarat for social welfare schemes

*466. SHRI RAOOF VALIULLAH: Will the Minister of WELFARE be pleased to state:

- (a) whether proposals were received' from the Gujarat Government under various social welfare schemes during the years 1984-85 and 1985-86;
- (b) what are the details of allocations of grants-in-aid given by the Central Government to the Gujarat Government for